

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1546 OF 2019 IN
DFR NO. 2258 OF 2019 & IA NO. 1542 OF 2019**

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Sakthi Sugars Limited ... **Appellant(s)**
Versus
Tamil Nadu Electricity Regulatory Commission
& Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

ORDER

Issue notice on both IAs as well as main appeal. Dasti, in addition, is permitted.

List the matter on **05.09.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson